NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

IA No.27 of 2021
IN
C.P. (IB)No.09/GB/2019

Coram:
Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2021

Name of the Company: Piyush Periwal
V/s
Stressed Assets Stabilization Fund (SASF) & others

Section of the Companies Act: Under Section 65 & 75 read with Section 60(5) of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ABHIJIT SARKAR	Advocate	Petitioner	Present in
2.	MR. M. DUTTA	Advocate	Respondents	Video
3.	MR. RITIN ROY	Advocate	Respondents	Conference

O R D E R
Date of Order: 12.08.2021

The matter is taken up for hearing through Video Conferencing. Learned Counsels Mr. Abhijit Sarkar is present on behalf of the Petitioner. Learned Counsels Mr. M. Dutta and Mr. Ritin Roy, are present on behalf of the Respondents. Heard the Learned Counsels appearing for both the sides. Since the other connected matters are being heard, this matter is adjourned.

2. **List the matter on 16.08.2021.**

Sd/-
(**Prasanta Kumar Mohanty)**
Member (Technical)
& Adjudicating Authority
/Deka-12.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority